

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/707/IB/2017  
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA  
NAME OF THE RESPONDENT(S) : R. ARIHANT  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SHAHUL HAMEED

ADVOCATE,  
Petitioner

*[Signature]*

CP SURANT

For Respondent

*[Signature]*

**ORDER**

Representing counsel for petitioner present stating that the counsel on record could not attend the Tribunal today due to personal inconvenience. Counsel for respondent present and filed written submissions. Representing counsel for petitioner prayed for time to file reply. Time is enlarged at request. Put up on 22.02.2018.

*st*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*scd*  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc